

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 038.

Dated: 22 MAR 1995

APPLICATION NO. 148/1995 and 172 to 197 of 1995.

APPLICANTS: Sri.P.Neelamegan&twenty six others.,
v/s.

RESPONDENTS: The Air Officer Commanding, Air Force Station,
Bangalore and others.,

To

1. Sri.D.Leelakrishnan, Advocate,
No.54/1,G-5, Brigade Links,
First Main Road, Seshadripuram,
Bangalore-560 020.
2. The Chief of Air Staff,
Air Headquarters, Vayu Bhavan,
New Delhi-110 001.
3. The Officer-in-Charge,
58, Single Unit, Air Force,
Chimney Hills, Chikkabanawara Post,
Bangalore-560 090.
4. Sri.M.S.Padmarajaiah, Senior Central
Govt. Stng. Counsel, High Court Bldg,
Bangalore-560 001.

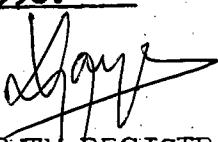
Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

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Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 09-03-1995.

Issued on
22/03/95

OC

for 
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH: BANGALORE

ORIGINAL APPLICATIONS NOS 148, 172 TO 197 OF 1995

THURSDAY, THIS THE 9TH DAY OF MARCH, 1995.

Mr. Justice P.K. Shyamsundar,

Vice-Chairman.

Mr. T.V. Ramanan,

.. Member(A)

1. P. Neelamegan,
S/o Sri Pakkiriswamy,
Aged about 26 years,
Care of P. Venkatesh, No. 558,
1st Stage, Kuvempunagar,
Jalahalli East, Bangalore-560 014.
2. C. Kannan,
S/o late Chinna Thambi,
Aged about 30 years,
residing at Kathanagar,
Jalahalli West, Bangalore-560 015.
3. Samuel,
S/o Sri Thirupalaiah,
Aged about 28 years,
residing at Ramachandrapuram,
Jalahalli, Bangalore-560 013.
4. Suresh,
Son of Guruvaiah,
Aged about 23 years,
Mahesh Stores, K.G. Halli,
Jalahalli West, Bangalore-560 015.
5. V. Peddanna,
S/o Sri Venkataiah,
Aged about 25 years,
Residing Abbigere Colony,
Chikkabahavar, Bangalore-560 090.
6. Jesurathnam,
S/o Sri Narayan,
Aged about 27 years,
Care of Dholi Muniswamy,
Ramachandrapuram,
Bangalore-560 013.
7. G. Srinivasulu,
S/o Sri Thirupalk,
Aged about 27 years,
Care of Erriah, Appigere Colony,
Chikkabahavar Post,
Bangalore-560 090.
8. B. Venkatesh,
S/o Sri Ramaiah,
Aged about 26 years,
Kuvempunagar, II Stage,
Jalahalli East, Bangalore-14.

.. Applicants(Contd..)



9. Venkateshwaralu,
S/o Sri Kondaiah,
Aged about 26 years,
Care of Balaji Stores,
Ramachandrapuram,
Jalahalli, Bangalore-560 013.
10. P.Venkatesh,
S/o Sri M.Periaswamy,
Aged about 26 years,
residing at No.558, 1st Stage,
Kuvempunagar, Jalahalli East,
Bangalore-560 014.
11. Malakondaiah,
S/o Sri Kondaiah,
Aged about 26 years,
Care of Balaji Stores,
Ramachandrapuram,
Jalahalli, Bangalore-560 013.
12. N.Murugan,
S/o Sri Natarajan,
Aged about 26 years,
Residing at No.54, 1st Stage,
Kuvempunagar, Jalahalli East,
Bangalore-14.
13. Bahadur,
S/o Sri B.Bahadur,
Aged about 30 years,
Residing at No.583, II Stage,
Kuvempunagar, Jalahalli East,
Bangalore-560 014.
14. P.Obalesh,
Son of Sri Chinnaiah,
Aged about 25 years,
Care of Balaji Stores,
Ramachandrapuram, Jalahalli,
Bangalore-560013.
15. Jayakanthan,
S/o Henry,
Aged about 28 years,
C/o Omni Sales Pvt. Limited,
K.G.Halli, Jalahalli West,
Bangalore-560 015.
16. M.Devadass,
Son of M.Michael,
Aged about 30 years,
reisding at Chethalli,
Jalahalli West,
Bangalore-560 015.
17. Malyadri,
S/o G.Peraiah,
Aged about 24 years,
7th Cross, K.G.Halli,
Jalahalli West, Bangalore-560 015.
18. Rajamohan,
S/o M.Kondaiah,
Aged about 22 years,
C/o V.R.Engg. No.138/1, Aswathappa
Building, K.G.Hall,
Jalahalli West,Bangalore-560 015.

Applicants (Contd..)

19. Rosaiah,
S/o Oblijah, Aged about 21 years,
C/o V.R. Engg. No.138/1, Aswathappa
Building, K.G.Halli,
Jalahalli West, Bangalore-560 015.
20. S.Ganesh Murthy,
S/o Sangili, Aged about 30 years,
residing at Kuvempunagar,
Jalahalli East, Bangalore-560 014.
21. Malakondaiah,
S/o Kondaiah, Aged about
25 years, Care of Balaji Stores,
Ramachandrapuram,
Jalahalli East, Bangalore-560 014.
22. V.Ramaniah,
Son of Ahkiah,
Aged about 25 years,
Care of Shri Venkateswara Stores,
K.G.Halli, Jalahalli West,
Bangalore-560 015.
23. G.Samuel,
S/o Obalaiah, Aged about
25 years, C/o G.Devadas,
Residing at No.12, Near F.P.
Hospitals, Ramachandrapuram,
Jalahalli East, Bangalore-560 013.
24. B.Samuel,
S/o B.Ramaiah,
Aged about 26 years,
Care of Raja Stores,
Ramachandrapuram, Jalahalli East,
Bangalore-560 013.
25. M.Mohan,
Son of Muniswamy,
Aged about 25 years,
Kuvempunagar, II Stage, Jalahalli East,
Bangalore-560014.
26. V.Venkataiah,
S/o V.Kondaiah, Aged about
26 years, Care of M/s
L.S.Stores, K.G.Halli,
BEL Post, Jalahalli West,
Bangalore-560 015.
27. Ramaiah,
Son of Venkateswaralu,
Aged about 25 years,
residing at K.G.Halli,
Jalahalli West, Bangalore-560 015. ... Applicants in A.Nos.148
& 172 TO 197 OF 1995

(By Advocate Shri D.Leelakrishnan)

v.

1. The Air Officer Commanding,
Airforce Station,
Ministry of Defence, Government
of India, Jalahalli,
Bangalore-560 0015.

.. Respondents(Contd..)



2. The Air Officer Commanding-in-Chief,
Head Quarters Training Command,
Ministry of Defence, Government of India,
Bangalore-560 006.
 3. The Chief of Air Staff,
Air Hqs. Ministry of Defence
Vayu Bhavan, New Delhi-110 001.
 4. The Officer-in-charge,
58, Single Unit, Air Force,
Chimney Hills, Chikkabanaawara Post,
Bangalore-560 090.
- .. Respondents.

(By Standing Counsel Shri M.S.Padmarajaiah)

O R D E R

Mr. Justice P.K.Shyamsundar, Vice-Chairman:-

It now transpires that the cases of these applicants have been recommended for consideration for absorption in respondent-1 establishment subject to the approval and sanction by the Government of India. Under the circumstances, Shri D.Leela-krishnan, learned counsel for the applicants, says that these applications be disposed of taking note of the aforesaid development which holds out some assurance to the applicants of their prospect of employment in the near future. Having regard to the aforesaid development, all that we do is to direct respondent-3/The Chief of Air Staff, Air Headquarters, New Delhi to take a decision in regard to the proposals made vide Annexure-R1 dated 30-6-1992 within a period of 6 months from the date of receipt of a copy of this order and to give effect to such orders as may be made thereafter. We make it clear that in these matters of providing employment opportunity, respondent-4 will not bear any responsibility.



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Abhay
12/3/92

Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore

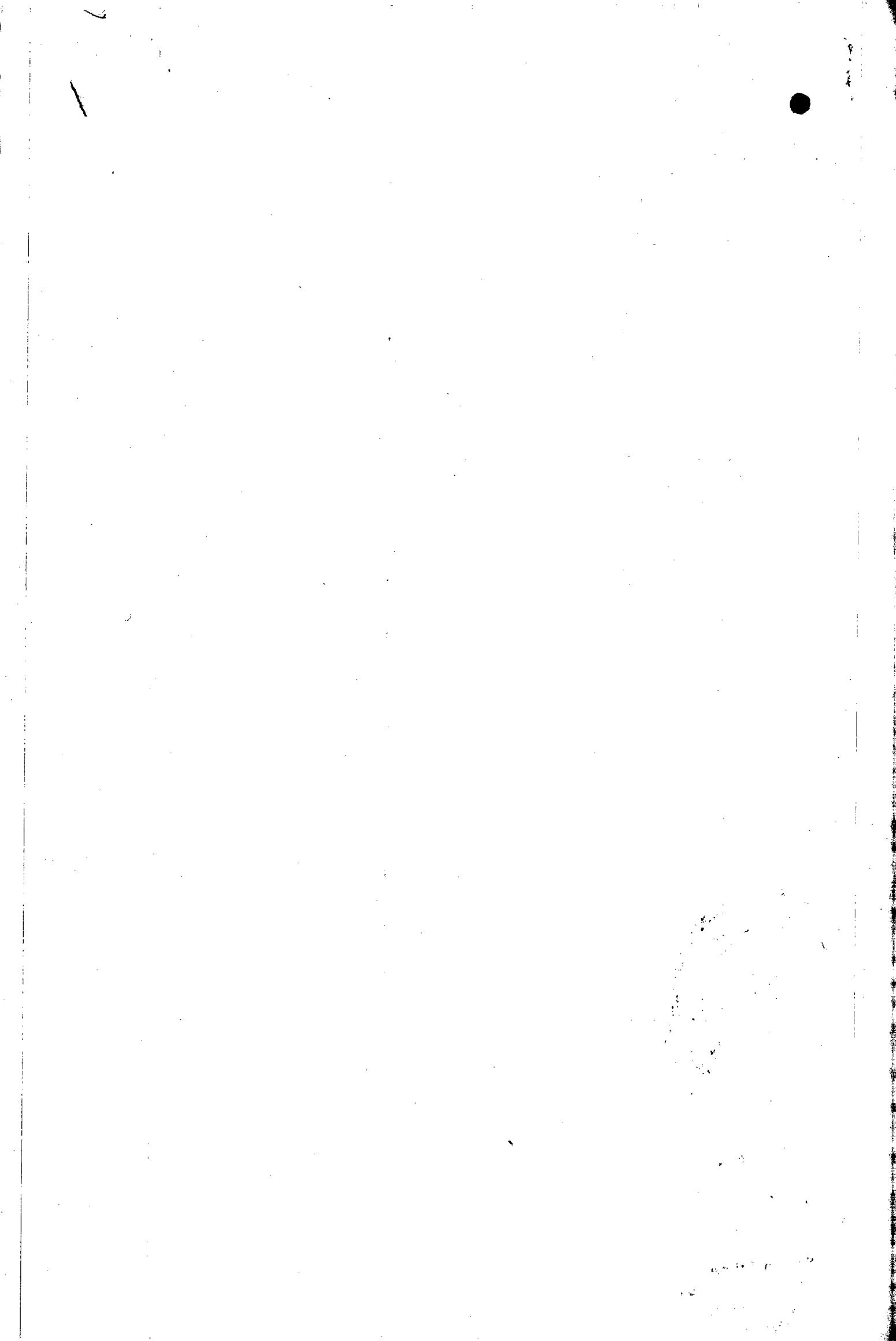
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MEMBER(A)

Sd/-

VICE-CHAIRMAN.

Sd/-



In the Central Administrative Tribunal
Bangalore Bench
Bangalore

ORDER SHEET

Application No. 148, 172 to 197 of 1995

Applicant

P-Neelamagan & 26 Others

Advocate for Applicant

Respondent

M. S. Padmarajaiah, Esq.

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
		<p>(PKS)VC/(VR)M(A)</p> <p>OCTOBER 6, 1995.</p> <p>Heard Mr. M. S. Padmarajaiah, learned Standing Counsel who appeared before us for the applicants in M.A.No.415/95. In the circumstances we agree for further extension of time by 4 months for compliance of the directions of the Tribunal.</p>

Sd-

MEMBER(A)

Sd-

VICE-CHAIRMAN.

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24/10/95
Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore



CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 038.

Contempt petition No. 62 to 98 of 1996 in Dated 22 APR 1997

APPLICATION NO. 148 and 172 to 197 of 1995.

APPDICANT(S) : P.Neelamegan and others.,

V/s.,

RESPONDENTS : Sri. P. P. S. Kahlon, Air Commedre, IAF, Bangalore
and others.,

To.

1. Sri.D.Leelekrisnan, Advocate,
G-5, Brigade Links, 54/1,
First Main, Seshadripuram,
Bangalore-20.

2. Sri.K.N.Chandrashekhar, Addl.Central
Gvt.Standing Counsel, No. 708,
73rd Cross, Sixth Block, Rajajinagar,
Bangalore-10.

Subject:- Forwarding of copies of the Orders passed by
Central Administrative Tribunal, Bangalore-38.

-x-x-x-

A copy of the Order/Stay Order/Interim Order,
passed by this Tribunal in the above stated applicatio(s)
is enclosed for information and further necessary action.
The Order was pronounced on Eleventh April, 1997.

[Signature]
Foy Deputy Registrar
Judicial Branches.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NOS.62 TO 98 OF 1996
IN O.A.NOS.148 AND 172 TO 197 OF 1995

FRIDAY THIS THE ELEVENTH DAY OF APRIL, 1997

SHRI T.V. RAMANAN
SHRI G. RAMAKRISHNA RAO

MEMBER(A)
MEMBER(J)

1. P. Neelamegan,
S/o Shri Pakkiriswamy,
aged about 27 years,
C/o P. Venkatesh, No. 558,
Ist Stage, Kuvempunagar,
Jalahalli East,
Bangalore - 14
2. C. Kannan,
S/o late Chinna Thambi,
aged about 31 years,
R/o Kanthanagar,
Jalahalli,
Bangalore - 13
3. Samuel,
S/o Shri Thirupalaiah,
aged about 29 years,
residing at Ramachandrapuram,
Jalahalli,
Bangalore - 13
4. Suresh,
S/o Guruvaiah,
aged about 24 years,
Mahesh Stores, K.G. Halli,
Jalahalli Est,
Bangalore - 15
5. V. Peddanna,
S/o Shri Venkatesh,
aged about 26 years,
residing at Abbigere Colony,
Chikkabanaavar,
Bangalore - 90
6. Jesurathnam,
S/o Sri Narayan,
aged about 28 years,
C/o Dholi Muniswamy,
Ramachandrapuram,
Bangalore - 13
7. G. Srinivasulu,
S/o Sri Thirupal,
aged about 28 years,
C/o Erriah, Appigere Colony,
Chikkabanaavar Post,
8. B. Venkatesh,
S/o Sri Ramaiah,
aged about 27 years,
Kuvempunagar II Stage
Jalahalli East,
Bangalore 14

9. Venkateshwarlu,
S/o Shri Kondaiah,
aged about 27 years,
C/o Balaji Stores,
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Jalahalli,
Bangalore - 13
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S/o Shri M. Periaswamy,
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Bangalore - 14
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S/o Shri Natarajan,
aged about 27 years,
residing at No.54, I Stage,
Kuvempunagar, Jalahalli East,
Bangalore - 14
13. Bahadur,
S/o Shri B. Bahadur,
aged about 31 years,
residing at No.585, II stage,
Kuvempunagar, Jalahalli East,
Bangalore - 14
14. P. Obalesh,
S/o Shri Chinnaiyah,
aged about 26 years,
C/o Balaji Stores,
Ramachandrapuram,
Jalahalli,
Bangalore - 13
15. Jayakanthan,
S/o Shri Henry,
aged about 29 years,
C/o Omni Sales Pvt. Ltd.,
K.G. Halli,
Jalahalli West,
Bangalore - 15
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S/o Shri M. Michael,
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Jalahalli West,
Bangalore - 15



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S/o Shri G. Peraiah,
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Jalahalli West,
Bangalore - 15
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S/o Shri M. Mondaiah,
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Bangalore - 15
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Jalahalli East,

25. M. Mohan,
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aged about 26 years,
Kuvempunagar II Stage,
Jalahalli East,
Bangalore - 14
26. V. Venkataiah,
S/o Shri V. Kondaiah,
aged about 27 years,
C/o L.S. Stores, K.G. Halli,
BEL Post, Jalahalli West,
Bangalore - 15
27. Ramaiah,
S/o Shri Venkateswarlu,
aged about 26 years,
residing at K.G. Halli,
Jalahalli West,
Bangalore - 15

Petitioners

(By Advocate Shri D. Leelakrishnan)

v.

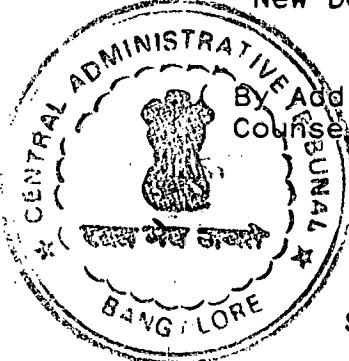
1. Shri P.P.S. Kahlon,
Air Commodore,
Air Officer Commanding,
Air Force Station,
Ministry of Defence,
Government of India,
Jalahalli,
Bangalore - 13
2. Air Marshall Shri K.B. Singh,
Air Officer Commanding-in-Chief,
Headquarters Training Command,
Ministry of Defence,
Government of India,
Bangalore - 560006
3. Shri S.K. Sareen,
Chief of Air Staff,
Air Headquarters,
Ministry of Defence,
Vayu Bhavan,
New Delhi - 110001

Non-Petitioners

By Addl. Central Govt. Standing
Counsel Shri K.N. Chandrashekhar)

ORDER
SHRI T.V. RAMANAN, MEMBER(A)

Shri D. Leelakrishnan, counsel for the
petitioners and Shri K.N. Chandrasekhar for the
non-petitioners present. Shri Leelakrishnan makes



a submission that in the light of letters dated 12th January, 1996 (Annexure R-1) and 22nd January, 1997 (Annexure -R-2) the petitioners would like to make comprehensive representations to the third respondent in O.A.Nos.148 and 172 to 197 of 1995, who is non-petitioner No.3 herein by name, for re-consideratioin of the decision that has been taken. Shri Leelakrishnan further prays for liberty being given to the petitioners to approach this Tribunal in the event of the representations to be made by the petitioners being turned down by the said respondent. Learned Standing Counsel appearing for the non-petitioners does not see any objection to this request. Accordingly, we consider it appropriate to allow all the petitioners herein to make individual representations to the third respondent in the aforesaid O.As (non-petitioner No.3 herein by name) within a period of one month from today and if such representations are made, they shall be considered and disposed of within a period of three months from the dates of receipt of the representations.

Liberty is allowed to the petitioners to agitate the matter before the Tribunal should they feel aggrieved after the disposal of the representations.



2. With the above directions, these contempt petitions are disposed of and the non-petitioners stand discharged.

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Sd-

(G. RAMAKRISHNA RAO)

MEMBER(J)

Sd-

(T.V. RAMANAN)

MEMBER(A)

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Abhay 22/4/97

Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore